

प्रेषक/FROM :

महानिबंधक, प्रभारी,  
उच्च न्यायालय, पटना

Registrar General, In-charge,  
High Court of Judicature at Patna.

Fax No.: 0612-2504088

Ph.: Off.-P.B.X.-2504071-73-75-76, Ext.-601  
2505318-19

Off.-2504111, Res. - .....

Dated, Patna, the 01<sup>st</sup> November, 2021

To,

1. All the District and Sessions Judges of Bihar.
2. The Director, Bihar Judicial Academy, Gaighat, Patna
3. Member Secretary, Bihar State Legal Services Authority, Budh Marg,  
Patna

Sir,

In continuation to Court's notice dated 29.09.2021 issued under letter no. 44102-44140 dated 29.09.2021, I am directed to say that the 2<sup>nd</sup> Departmental Examination of Civil Judges (Junior Division) scheduled to be held on 20.11.2021 and 21.11.2021 (Saturday & Sunday) will now be held at the premises of the Patna High Court, Patna only and not at the Bihar Judicial Academy, Gaighat, Patna.

Further, I am directed to send herewith a copy of format in the matter relating to the said departmental examination with a request to circulate the same amongst all the officers appearing in the examination with direction to get it filled up and bring with them at the time of the examination.

The officers concerned may be informed accordingly.

The officers may also be informed to keep visiting the website of the Hon'ble Court for further updates in the matter.

Enclosures: One sheet

Yours faithfully

Registrar General, I/c

Roll No. ....  
(To be filled at the time of Examination)

**2<sup>ND</sup> DEPARTMENTAL EXAMINATION FOR CIVIL JUDGE (JUNIOR DIVISION), 2021**  
**TO BE HELD ON 20.11.2021 AND 21.11.2021**

Colour photograph  
of the officer to be  
attested by District &  
Sessions Judge

Name of the officer : .....  
(In Block Letters)

Designation : .....

Present Place of Posting : .....

Signature of officer : .....

**Signature of the District & Sessions Judge/Head  
of the Institution with Seal/Stamp**